

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

14. C.P.(IB)-601(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **23.03.2021**

NAME OF THE PARTIES: B. Odhavji & Co.

V/s

Gammon Engineers And Contractors Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Mr. Abhishek Kumar, counsel appearing for the petitioner and Mr. P.G. Sabnis, counsel appearing for the respondent are present through virtual hearing. At the request of both sides, list this matter on 28.04.2021.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)